

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF LAKE DISTRICT REALTY PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of Corporate Debtor	Lake District Realty Private Limited
2. Date of incorporation of corporate debtor	10th April 2015
3. Authority under which corporate debtor is incorporated/registered	ROC Pune, Maharashtra
4. Corporate Identity No. of corporate debtor	U70101PN2015PTC154662
5. Address of the registered office and principal office (if any) of corporate debtor	Bungalow No.10, Slavey Road, Near Joes Mess, Pune 411001.
6. Insolvency commencement date in respect of Corporate Debtor	Date of Order - 02nd November 2023
7. Estimated date of closure of insolvency resolution process	Date of Receipt of Order - 16th November 2023
8. Name and registration number of the insolvency professional acting as interim resolution professional	Kedar Mulye IBBI/IPA-001/IP-P-01365/2018-19/12282
9. Address and e-mail of the Interim Resolution Professional, as registered with the Board	Address: 1301, Chaitanya Residency, Jay Prakash Nagar, Road No 2, Goregaon East, Mumbai Suburban, Maharashtra, 400063 Email: kmulye@hotmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: 1221, Msiker Chamber V, Nariman Point, Mumbai - 400021. Email: ipdrp@gmail.com
11. Last date for submission of claims	30th November 2023 (From the date of Receipt of Order)
12. Classes of creditors, if any, under clause (b) of sub-section (5A) of section 21, ascertained by the interim resolution professional	Not Applicable as per information available with IRP
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives available at	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of corporate insolvency resolution process of **Lake District Realty Private Limited** on 2nd November 2023 (Order received on 16th November 2023). The creditors of **Lake District Realty Private Limited**, are hereby called upon to submit their claims with proof on or before 30th November 2023 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA - Not Applicable. **Submission of false or misleading proofs of claim shall attract penalties.**

Date: 27th November 2023
Place: Mumbai
Kedar Mulye
Interim Resolution Professional
IBBI Reg. No.: IBBI/IPA-001/IP-P-01365/2018-19/12282

BCPL RAILWAY INFRASTRUCTURE LIMITED

Regd. off.: 112 Raja Ram Mohan Roy Sarani, Kolkata - 700009
Tel.: 033-2219 0085, Fax: 033-2241 8401, Website: www.bcrl.com; E-mail: investors@bcrl.com
CIN: L51109WB1995PLC075801

EXTRACT OF THE STATEMENT OF STANDALONE AND CONSOLIDATED UN-AUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30TH 2023

Sl. NO.	Particulars	STANDALONE			CONSOLIDATED		
		Quarter Ended 30.09.23	Half Year Ended 30.09.23	Quarter Ended 30.09.22	Quarter Ended 30.09.23	Half Year Ended 30.09.23	Quarter Ended 30.09.22
		Un-Audited	Un-Audited	Un-Audited	Un-Audited	Un-Audited	Un-Audited
1.	Total Income from Operations (net)	2297.29	4280.01	2674.70	2297.29	4280.01	2674.70
2.	Net Profit / (Loss) before Tax, exceptional and/or extraordinary items	317.24	511.28	196.02	304.65	498.01	195.55
3.	Net Profit / (Loss) before Tax (after exceptional and/or extraordinary items)	317.24	511.28	196.02	304.65	498.01	195.55
4.	Net Profit / (Loss) for the period after tax (after exceptional and/or extraordinary items)	230.37	403.45	150.64	204.61	377.01	150.20
5.	Total Comprehensive Income for the period (comprising profit/loss) for the period (after tax) and other comprehensive income (after tax)	263.63	436.71	187.76	237.87	410.27	187.32
6.	Equity Share Capital	1672.36	1672.36	1672.36	1672.36	1672.36	1672.36
7.	Other Equity	-	-	-	-	-	-
8.	Earnings Per Share (of ₹10/-each):						
a.	Basic	1.38	2.41	0.9	1.26	2.29	0.9
b.	Diluted	1.38	2.41	0.9	1.26	2.29	0.9

Operating Segment as defined under Ind AS 108

Particulars	STANDALONE			CONSOLIDATED		
	Quarter Ended 30.09.23	Half Year Ended 30.09.23	Quarter Ended 30.09.22	Quarter Ended 30.09.23	Half Year Ended 30.09.23	Quarter Ended 30.09.22
	Un-Audited	Un-Audited	Un-Audited	Un-Audited	Un-Audited	Un-Audited
A. Segment Revenue						
a. Railways Overhead Electrification	2327.25	4397.59	1740.00	2327.26	4397.60	1740.36
b. Merchant Exports	(0.16)	(0.16)	999.58	(0.17)	(0.17)	999.57
c. Edible Oil Extraction	-	-	-	0.32	0.97	-
d. CSR functions	-	-	-	-	-	-
Gross Revenue	2327.10	4397.43	2739.58	2327.41	4398.40	2739.93
B. Segment Results						
a. Railways Overhead Electrification	365.67	621.21	187.80	365.65	621.20	187.80
b. Merchant Exports	(0.54)	(0.68)	41.52	(0.54)	(0.68)	41.52
c. Edible Oil Extraction	-	-	-	(7.72)	(8.01)	(0.46)
d. CSR functions	-	-	-	(0.14)	(0.16)	-
Less: i) Finance cost	47.89	109.25	33.31	52.61	114.35	33.31
ii) Exceptional Items	-	-	-	-	-	-
Profit Before Tax	317.24	511.28	196.02	304.64	498.01	195.55
C. Segment Assets						
a. Railways Overhead Electrification	10576.23	10576.23	10326.46	9869.45	9869.45	10127.62
b. Merchant Exports	108.32	108.32	367.96	108.32	108.32	208.81
c. Edible Oil Extraction	-	-	-	2758.68	2758.68	741.87
d. CSR functions	-	-	-	31.94	31.94	41.31
Total Assets	10684.55	10684.55	10694.42	12768.38	12768.38	11119.60
D. Segment Liabilities						
a. Railways Overhead Electrification	1894.46	1894.46	2389.65	1894.46	1894.46	2389.65
b. Merchant Exports	24.82	24.82	267.37	24.82	24.82	267.37
c. Edible Oil Extraction	-	-	-	1417.17	1417.17	65.20
d. CSR functions	-	-	-	32.38	32.38	41.31
Total Liabilities	1919.28	1919.28	2657.02	3368.83	3368.83	2753.53

Note: The above is an extract of the detailed format of un-audited financial results Standalone and Consolidated filed with the Stock Exchange under Regulation 33 of the SEBI (Listing and Other Disclosures Requirements) Regulations, 2015. The full format of the Un-Audited Financial Results is available on the websites of BSE Limited (www.bseindia.com) and on the website of the Company at www.bcrl.com.

For and on behalf of the Board of Directors of BCPL Railway Infrastructure Limited
Sd/- Jayanta Kumar Ghosh
Managing Director
(DIN: 00722445)

Place : Kolkata
Date : 14.11.2023

AVRO INDIA LIMITED

CIN: L25200UP1996PLC101013
Add: A-7/36-39, South of G.T Road Industrial Area, Electrosteel Casting Compound, Ghaziabad-201009, U.P.
Website: www.avrofurniture.com, Email: info@avrofurniture.com, Tel: 0120-4376091

EXTRACT OF STANDALONE UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER, 2023

(₹ in Lakhs)

S. No.	Particulars	Standalone					
		Quarter Ended		Half Year Ended		Year Ended	
		30/09/2023	30/06/2023	30/09/2022	30/09/2022	31/03/2023	31/03/2022
1	Total Income from Operations	1,896.81	2,270.90	2,147.52	4,167.74	4,172.08	8,001.30
2	Net Profit for the period (before Tax, exceptional and/or Extraordinary Items)	136.78	147.07	145.61	283.85	303.64	582.80
3	Net Profit for the period before Tax (after exceptional and/or Extraordinary Items)	136.78	147.07	145.61	283.85	303.64	582.80
4	Net Profit for the period after tax (after Exceptional and/or Extraordinary Items)	102.13	101.48	105.38	203.61	209.44	415.12
5	Total Comprehensive Income for the period [Comprising Profit for the period (after tax) and Other Comprehensive Income (after tax)]	101.90	101.70	105.48	203.60	210.01	415.58
6	Equity Share Capital	1008.74	1008.74	1008.74	1008.74	1008.74	1008.74
7	Reserves (Excluding Revaluation Reserves)						856.59
8	Earnings per Share (of Rs. 10/- each) (for continuing and discontinued operations) (not annualized)						
	Basic (in Rs.)	1.01	1.01	1.05	2.02	2.08	4.12
	Diluted (in Rs.)	1.01	1.01	1.05	2.02	2.08	4.12

Notes:
(1) The Above is an extract of detailed format of Quarter and Half Year ended Financial Results filed with the Stock Exchanges under Reg. 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the quarter and half year ended 30th September, 2023 are available on the Company's website www.avrofurniture.com and website of National Stock Exchange of India Ltd (www.nseindia.com) and BSE Ltd (www.bseindia.com).
(2) The above UnAudited financial results for the quarter and half year ended 30th September, 2023 have been reviewed by the Audit Committee and approved by the Board of Directors at their meeting held on November 14, 2023. These results have been subjected to limited review by statutory auditors who have expressed an unqualified opinion.

For Avro India Limited
Sd/- Nikhil Aggarwal
(Whole Time Director)
DIN: 03599964

Place: Ghaziabad
Date: 14th November, 2023

WAISL LIMITED

CIN: U72900KA2009PLC051272
Registered Office: No. 109, K.H. Road, Shantini Nagar, Bangalore, Karnataka 560027
Corporate Office: First Floor, Wing D, Building No 301, Adjacent to New Urban Bhawan, opposite Terminal 3, IGI Airport, New Delhi, 110037
Ph.: + 91-80-45114500, Email: karishma.aggarwal@waisl.in, Website: www.waisl.in

EXTRACT OF STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30 SEPTEMBER 2023

(All amount in Rupees Lakhs, unless Otherwise Stated)

Particulars	Quarter Ended		Half Year Ended		Year Ended
	30 September 2023	30 June 2023	30 September 2022	30 September 2022	
	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	
(I) Total income From Operations	12,664.02	11,640.12	7,064.37	24,304.14	14,434.03
(II) Net Profit for the period (before Tax and exceptional items)	4,537.02	3,895.70	2,455.57	8,432.72	5,588.19
(III) Net Profit for the period before Tax (after Exceptional Items)	4,537.02	3,895.70	2,455.57	8,432.72	5,588.19
(IV) Net Profit for the period after Tax (after Exceptional Items)	4,161.65	3,056.73	1,814.55	7,218.38	4,298.80
(V) Total Comprehensive Income for the period [comprising Profit for the period after tax and Other Comprehensive Income after tax]	4,161.65	3,056.73	1,814.55	7,218.38	4,298.80
(VI) Paid up Equity Share Capital (face value Rs. 10/- each)	547.91	547.91	500.00	547.91	500.00
(VII) Other Equity	24,878.00	20,716.00	9,447.00	24,878.00	9,447.00
(VIII) Net Worth	25,425.56	21,263.91	9,947.47	25,425.56	9,947.47
(IX) Paid up Debt Capital/Outstanding Debt	83,772.00	41,574.00	43,487.00	83,772.00	43,487.00
(X) Debt Equity Ratio	3.29	1.96	4.37	3.29	4.37
(XI) Earning Per Share (of Rs. 10/- each)					
- Basic (Rs.)	75.95	55.79	36.29	131.74	85.98
- Diluted (Rs.)	75.95	55.79	36.29	131.74	85.98
(XII) Debt Service Coverage Ratio	1.86	1.89	2.30	1.87	2.57
(XIII) Interest Service Coverage Ratio	6.39	6.46	8.01	6.42	9.98

Notes:
1. The above unaudited Financial results have been reviewed and recommended by the Audit Committee and are approved by the Board of Directors at their meeting held on 13 November 2023.
2. The Company has adopted Indian Accounting Standards (Ind AS) prescribed under section 133 of the Companies Act 2013, as amended, and accordingly these financial results have been prepared in accordance with the recognition and measurement principles laid down in Ind AS 34 "Interim Financial Reporting" read with relevant rules issued thereunder and other accounting principles generally accepted in India and discloses the information required to be disclosed in terms of Regulation 52 of the SEBI (LODR) Regulations, 2015 (as amended).
3. In accordance with Ind AS 108 - Segment Reporting, the Company's business segment comprises of a single reportable operating segment of "Information Technology". Accordingly, no separate segment information has been provided.
4. In September 2023, Company has issued Listed Debentures and Regulation 52 of the SEBI (LODR) Regulations, 2015 became applicable from the quarter ended 30 September 2023. The Company is subjected to Limited Review for the first time, hence the figures related to quarter ended 30 June 2023 are not subject to the Limited Review.
5. The Statutory Auditors of the Company have carried out a Limited Review of the above results in terms of Regulation 52 of the SEBI (LODR) Regulations, 2015 and have issued an unmodified Limited Review Report.
6. Previous period figures have been regrouped/re-arranged, wherever necessary to make it comparable with the current period's classification / disclosure.

For and on behalf of the Board of Directors of WAISL Limited
Sd/-
Director

Place: New Delhi
Date: November 13, 2023

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I arrive at a conclusion not an assumption.

Inform your opinion with detailed analysis.

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Hedge Finance Ltd

Reg. Off.: HEDGE HOUSE MAMANGALAM PALARIVATTOM P.O, KOCHI, Kerala - 682025, CIN: U65923KL2011PLC027672

Unaudited Financial Statement for the Half Year ended 30th SEPT 2023 (Standalone)

(Regulation 52 (8) , read with Regulation 52 (4) , of the SEBI (LODR) Regulations, 2015)

Rs. in lakhs

Sl.No	Particulars	Half year ended Sep 30, 2023 (Unaudited)	Half year ended Sep 30, 2022 (Unaudited)	Previous year ended Mar 31, 2023 (Audited)
1	Total Income from Operations	2173.81	1766.77	3734.26
2	Net Profit / (LOSS) for the period (before Tax, Exceptional and/or Extraordinary Items)	329.81	110.49	327.33
3	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary Items)	329.81	110.49	327.33
4	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary Items)	252.24	89.06	238.87
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	252.24	89.06	233.89
6	Paid up Equity Share Capital	3401.65	2886.65	3401.65
7	Reserves (excluding Revaluation)	903.05	608.02	752.85
8	Securities Premium Account	-	-	-
9	Net worth	4304.70	3494.67	4154.50
10	Paid up Debt Capital/ Outstanding Debt	-	-	-
11	Outstanding Redeemable Preference Shares *	-	-	-
12	Debt Equity Ratio *	5.20	5.57	4.64
13	Earnings Per Share (of Rs.10/- each) (for continuing and discontinued operations) - 1. Basic:	0.74	0.31	0.79
	2. Diluted:	0.74	0.31	0.79
14	Capital Redemption Reserve *	-	-	-
15	Debt Redemption Reserve *	-	-	-
16	Debt Service Coverage Ratio *	NA	NA	NA
17	Interest Service Coverage Ratio *	NA	NA	NA

Note:
(a) The above is an extract of the detailed format of Quarterly / Annual Financial Results filed with the Bombay Stock Exchange (BSE) under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the Quarterly / Annual Financial Results are available on the websites of the Bombay Stock Exchange and the Company (www.hedgefinance.com)
(b) For the items referred in sub-clauses (a), (b), (d) and (e) of the Regulation 52 (4) of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015, the pertinent disclosures have been made to the Stock Exchange(s) (Bombay Stock Exchange) and can be accessed on the URL (www.bseindia.com)

For and on behalf of the Board of Directors of Hedge Finance Ltd
Sd/- Alex Kalluvila Babu
Managing Director
DIN : 01254207

Place : Kochi
Date : 13-11-2023

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TIL Limited

Regd. Office : 1, Taratolla Road, Garden Reach, Kolkata 700 024, Tel : +91 33 6633 2000 / 2845, Fax : +91 33 2469 2143 / 3731
CIN : L74999WB1974PLC041725, Website : www.tilindia.in

Extract of Unaudited Standalone and Consolidated Financial Results for Three Months and Six Months Ended 30th September 2023

₹ in Lakhs except Earnings Per Share

Sl. No.	Particulars	STANDALONE						CONSOLIDATED					
		Three months ended			Six months ended			Three months ended		Six months ended		Twelve months ended	
		30th September 2023	30th June 2023	30th September 2022	30th September 2023	30th September 2022	31st March 2023	30th September 2023	30th June 2023	30th September 2022	30th September 2023	30th September 2022	31st March 2023
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
1.	Total Income from Operations	2,031	353	401	2,384	2,384	5,469	2,033	353	400	2,386	2,387	5,053
2.	Profit / (Loss) for the period (Before Tax, Exceptional and / or Extraordinary Items)	(2,187)	(2,941)	(2,255)	(5,128)	(4,633)	(9,209)	(2,194)	(2,941)	(2,257)	(5,135)	(4,634)	(9,472)
3.	Profit / (Loss) for the period Before Tax (after Exceptional and / or Extraordinary Items)	(2,187)	(53)	(2,255)	(2,240)	(4,633)	(9,209)	(2,194)	(53)	(2,257)	(2,247)	(4,634)	(9,472)
4.	Profit / (Loss) from Ordinary Activities After Tax (after Extraordinary Items)	(2,028)	95	(2,154)	(1,933)	(4,476)	(8,828)	(2,035)	95	(2,156)	(1,940)	(4,477)	(9,102)
5.	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (After Tax) and Other Comprehensive Income (After Tax)]	(2,046)	77	(2,166)	(1,969)	(4,501)	(8,901)	(2,052)	78	(2,150)	(1,974)	(4,460)	(9,138)
6.	Equity Share Capital (Face Value ₹ 10/- each)	1,003	1,003	1,003	1,003								